

- (iv) date of increase/decrease in the subsistence allowance.
- (v) reasons for not increasing/decreasing the subsistence allowance immediately after the first review ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) and (b) Out of 5 cases including the one where the review became subsequently due, suspension in 2 cases has been revoked. A statement containing the requisite information in respect of the remaining three cases is attached.

#### Statement

Sl. No.	Name & Designation	Date of suspension	Date of first review	Date of increase/decrease in the subsistence allowance	Reasons for not increasing/decreasing the subsistence allowance immediately after the first review
1.	Sh S.K. Gupta, Steno Gde 'C'	3-6-82	16-3-83	increased from 50% to 75% w.e.f. 16-3-83	—
2.	Sh. S.K. Jasra, Asstt.	16-7-82	10-3-83	increased from 50% to 75% w.e.f. 10-3-83	—
3.	Sh. M.R. Bhola, Asstt.	14-11-82	25-2-83	—	Not approved by the Competent Authority

#### Financial Crisis of Karnataka

2265. SHRI B V. DESAI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Union Government had sent a wireless message to Karnataka Government on 21 June, 1983 asking why the Reserve Bank of India should not stop payment against its cheques;

(b) whether the State Government in their message had suggested that instructions should not be sent to Reserve Bank of India until the Chief Minister of the State had held discussions with Union Finance Minister ;

(c) whether this situation arose in the State because the State Government had failed to make collections of sales-tax and

other dues during the peak period from January to March, 1983;

(d) if so, what were the other reasons for financial crisis of the State Government ; and

(e) to what extent the Union Government helped the State Government to meet the crisis ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) The Union Finance Minister wrote to the Chief Minister, Karnataka on 6th June requesting him to clear the State's overdraft with the R.B.I.

(b) The State Chief Minister had requested for an advance assistance of Rs. 40 crores to meet the immediate financial difficulties of the State.

(c) and (d) According to the figures furnished by the State Government, the total of State's own resources during 1982-83 was Rs. 361 crores as against the earlier Plan estimates of Rs. 351 crores and the deficit during 1982-83 was due to the State Government executing a Plan outlay higher than approved for the State.

(e) The Government of India released one instalment of the State's share in Central taxes and Central assistance in advance and Rs. 10 crores of ways and means advance to help the State meet its financial difficulties.

#### Career Prospects of Civilian Officers in MES

2266. SHRI SUSHIL BHATTACHARYA : Will the Minister of DEFENCE be pleased to state :

(a) the details of the proposal of Government to improve the career prospects of civilian officers in the Military Engineering Services ;

(b) if there is no such proposal, whether Government propose to look into the grievances of MES employees soon ;

(c) if so, the details thereof ; and

(d) if not, the reasons thereof ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) to (d) A comprehensive proposal for cadre review in respect of Group 'A' officers of the MES is under consideration.

#### Re-Opening of Calcutta Airport for Foreign Air-Lines

2267. SHRI SUSHIL BHATTACHARYA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether Tourism Department of West Bengal has requested his Ministry for re-opening of foreign airlines which at present do not stop at Calcutta airport ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : A reference was made in this context by the Minister of Tourism and Forests, Govt. of West Bengal in the conference of Tourism Ministers of Eastern and Northern Regions held at Calcutta on 22nd December, 1982, when he indicated that there was a slump in the tourist movement for longer haul distances and therefore in future, emphasis will have to be placed on Regional Tourism and in that context he felt that there were strong possibilities of getting tourists from far Eastern countries and West Asia to the Eastern Region by exhorting the foreign airlines to schedule their flights through Calcutta Airport.

#### Imports from Pakistan to Route through STC

2268. SHRI SUSHIL BHATTACHARYA: Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that imports from India by the private sector are still curbed by Pakistan even after that country's recent liberalised import policy ; and

(b) if so, whether India is going to emulate Pakistan's policy of routing all imports from Pakistan through State Trading Corporation ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) It is understood that the Import Policy announced by Pakistan for their current financial year continues the restrictions on Imports from India by the private sector in Pakistan.

(b) There is no proposals so far to route all imports from Pakistan through the State Trading Corporation.

#### Merger of Vayudoot with Indian Airlines due to losses

2269. SHRI GEORGE FERNANDES : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :